

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HEADQUARTERS): DELHI

No. 29834 /Library/Books/Quotation/2017

Dated, Delhi the 03 FEB 2017

To

The Website Committee,  
Tis Hazari Courts,  
Delhi.

**Sub.: Regarding Quotation for "Legal and Administrative Glossary"  
English to Hindi.**

Sir/ Madam,

I am directed by the Ld. Chairperson of Centralized Library Committee to request you to kindly put the quotation enclosed with this letter, on the subject cited above, on the Website of District Courts Delhi.

Thanking you,

Yours faithfully,

*Neelam*  
*03/2/17*

(NEELAM PANDEY)

Incharge Library on behalf of  
Chairperson Centralized Library Committee

Enclosure:- As Above.

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HEADQUARTERS): DELHI

**NOTICE**

**Sub.: - Regarding Quotation for "Legal and Administrative Glossary"  
(English to Hindi).**

Sir/ Madam,

You are requested to send the quotation for the latest edition of **35 Copies of "Legal and Administrative Glossary" (English to Hindi)**. The complete quotation in all respect be put only in **Tender Box placed in District Courts Library, Room No. 372, Third Floor, Tis Hazari Courts, Delhi - 110054 on or before 09-02-2017 (Thursday) till 4:00 p.m.**, which will be opened in the presence of representative of the Publishers/Suppliers/Vendors on the same day i.e. **09-02-2017 (Thursday) at 4:00 p.m.**, failing which it will be presumed that you are not interested in sending the quotation for aforesaid Book.

You should quote the rates of the latest edition of the aforesaid Book, for which you are required to submit the sample. **Without Sample of the aforesaid Book, quotation shall not be considered by the Centralized Library Committee.**

Thanking you,

Yours faithfully,

*Neelam*  
*03/2/17*

(NEELAM PANDEY)

Incharge Library on behalf of  
Chairperson Centralized Library Committee

**Enclosure:- As above.**